POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF

NEXT MEDIAWORKS

CIN: L22100MH1981PLC024052

Registered Office:I-17, I-18 & I-19, 10th Floor, Tardeo Everest Co-operative Society Limited, 156, D J Dadajee Road, Tardeo, Mumbai - 400034; Website: <u>www.nextmediaworks.com</u>

Open Offer for acquisition of up to 1,73,92,157 (One Crore Seventy Three Lakh Ninety Two Thousand One Hundred and Fifty Seven only) fully paid-up equity shares of face value of INR 10 (Indian Rupees ten only) each ("Shares") representing 26.00% (twenty six percent) of the Voting Share Capital of Next Mediaworks Limited ("NMW" or "Target Company") from the Public

Shareholders of the Target Company by HT Media Limited ("Acquirer") ("Offer" / "Open Offer"). This post offer advertisement ("Advertisement") is being issued by Kotak Mahindra Capital Company Limited ("Manager to the Offer"), on behalf of the Acquirer pursuant to and in accordance with regulation 18(12) of the Securities and Exchange

Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto each of NMW.

("SEBI (SAST) Regulations") in respect of the open offer to acquire up to 1,73,92,157 fully paid up equity shares of INR 10 This Advertisement should be read in continuation of, and in conjunction with the Public Announcement dated December 20, 2018 ("PA"), the detailed public statement that was published on December 28, 2018 ("DPS"), the draft letter of offer dated

January 4, 2019 ("DLoF"), the letter of offer dated March 5, 2019 ("LoF"), and the offer opening public announcement and corrigendum published on March 14, 2019 ("Offer Opening Public Announcement and Corrigendum"). The DPS and Offer Opening Public Announcement and Corrigendum were published in Mint (English) (all editions), Hindustan Times (English) (all

editions), Hindustan (Hindi) (all editions), Navshakti (Marathi) (Mumbai edition). Next Mediaworks Limited Name of the Target Company 2 Name of the Acquirer HT Media Limited

- Name of the Manager to the Offer 3 Kotak Mahindra Capital Company Limited Name of the Registrar to the Offer Link Intime Private Limited 4
 - Offer Details:
- 5
- March 15, 2019 Date of Opening of the Offer
- Date of Closure of the Offer

6 7

- March 29, 2019 Date of Payment of Consideration April 9, 2019
- **Details of Acquisition**

SI.No.	Particulars	Proposed in offer document	Actuals
7.1	Offer Price (per Share)	INR 27.00	INR 27.00
7.2	Aggregate number of shares tendered	1,73,92,157	94,86,823
7.3	Aggregate number of shares accepted	1,73,92,157	94,86,823
7.4	Size of the Offer (Number of shares multiplied byoffer price per share)	INR 46,95,88,239	INR 25,61,44,221
7.5	Shareholding of the Acquirerbefore agreements/public announcement • Number • % of Voting Share Capital	Nil	Nil
7.6	Shares Acquired by way of agreements • Number • % of Voting Share Capital	 (i) 1,67,23,229 Equity Shares aggregating to 25% of the Voting Share Capital ("Sale Shares"); and (ii) Such number of Equity Shares which, taken together with the Sale Shares and Equity Shares validly tendered and accepted in the Open Offer, would result in the Acquirer holding 51% of the Voting Share Capital ("Additional Shares"). 	
7.7	Shares Acquired by way of Open Offer • Number • % of Voting Share Capital	1,73,92,157 (26.00%)	94,86,823 (14.18%)
7.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired	Nil	Nil

(38.12%) (12.12%)(38.12%) (23.93%)• % of Voting Share Capital *Pursuant to the acquisition of Equity Shares in terms of the SPA, which will be completed within the period as prescribed in terms of Regulation 22(3) of the SEBI (SAST) Regulations, the Acquirer shall hold 3,41,15,386 Equity Shares aggregating to 51.00% of the Voting Share Capital.

Pre-Offer

2,54,96,424

3,41,15,386

(51.00%)

Post-Offer

81,04,267

• % of the shares acquired

• % of Voting Share Capital

Number

Post offer shareholding of Acquirer

Pre & Post offer shareholding of

7.9

7.10

A copy of this Advertisement will be available on the websites of SEBI (http://www.sebi.gov.in), the BSE Limited (www. bseindia.com), the National Stock Exchange of India Limited (www.nseindia.com) and at the registered office of the Target Company.

Capitalized terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the PA and/or

Issued by the Manager to the Offer



27BKC, 1st Floor, Plot no. C-27, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai 400 051 Tel: +91 22 4336 0128, Fax: +91 22 6713 2447 Email:project.nmwopenoffer@kotak.com

Kotak Mahindra Capital Company Limited

Contact Person: Ganesh Rane; SEBI Registration Number: INM000008704 CIN: U67120MH1995PLC134050 Registrar to the Offer

94,86,823*

 $(14.18\%)^{2}$

Post-Offer

1,60,09,601

Pre-Offer

2,54,96,424

Link Intime Private Limited



C-101, 247 Park, Lal Bahadur Shastri Marg, Vikhroli (west), Mumbai – 400 083, Tel: + 91 22 49186200; Fax: + 91 22 49186195

Email:nextmedia.offer@linkintime.co.in Contact Person: Mr. Sumeet Deshpande SEBI Registration Number: INR000004058 CIN: U67190MH1999PTC118368

Authorized Signatory

HT Media Limited

Place: New Delhi

Date: April 11, 2019

^{**} Includes shares held by the ESOP trust. The Acquirer and its directors, severally and jointly accept full responsibility for the information contained in this Advertisement and also accept responsibility for their obligations laid down under the SEBI (SAST) Regulations.